

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**STARRED QUESTION NO. \*386**  
ANSWERED ON 28.03.2023

**COVERAGE UNDER SVAMITVA SCHEME**

\*386. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details regarding status of implementation of Central Sector Scheme SVAMITVA which aims at providing the 'Record of Rights' to village household owners possessing houses in inhabited areas (Abadi) in villages;
- (b) whether the Government has set any timeline for implementation of the SVAMITVA scheme in the country including Karnataka;
- (c) if so, the details of the coverage of the said scheme in the State of Karnataka, district-wise; and
- (d) the details of total funds allocated for implementation of the said scheme?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI GIRIRAJ SINGH)

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. \*386 ANSWERED ON 28.03.2023 REGARDING COVERAGE UNDER SVAMITVA SCHEME**

---

(a) Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India (SoI) to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages with issuance of legal ownership rights (Property cards/Title deeds). Under this scheme mapping of land parcels using drone technology is done by the Survey of India. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/Union Territories (UTs), have signed MoU with SoI.

(b) The scheme aims to cover all the rural inhabited (Abadi) areas of the States which have signed MoU with SoI, including the State of Karnataka, by March 2025.

(c) As on 22nd March 2023, the drone flying has been completed in 3,223 villages of Karnataka. The district-wise status of completion of drone flying in the State is attached at **Annexure**.

(d) Under the scheme, funds to Survey of India (SoI) are provided for two components – Large Scale Mapping (LSM) using drones and establishment of Continuous Operating Reference Station (CORS). Funds on limited scale are also provided directly to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit (SPMU) on the basis of villages to be surveyed. Total funds allocated for implementation of the SVAMITVA scheme during 2020-2025 is Rs. 566.23 crore.

\*\*\*

**Annexure**

**Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. \*386 answered on 28.03.2023 regarding 'COVERAGE UNDER SVAMITVA SCHEME'.**

**District-wise status of completion of drone flying in Karnataka under SVAMITVA scheme as on 22.03.2023**

<b>S. No</b>	<b>Districts</b>	<b>Total Drone Flying Completed (Villages)</b>
1	BALLARI	1
2	BELAGAVI	87
3	DAKSHINA KANNADA	80
4	DAVANGERE	154
5	DHARWAD	42
6	GADAG	17
7	HASSAN	684
8	KALABURAGI	173
9	KODAGU	3
10	KOPPAL	82
11	MYSURU	362
12	RAICHUR	100
13	RAMANAGARA	840
14	SHIVAMOGGA	6
15	TUMAKURU	509
16	VIJAYAPURA	54
17	YADGIR	29
Total		3223